

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.Ind-3219/9/HDB//2017
NAME OF THE COMPANY	Neerus Ensembles Pvt Ltd
NAME OF THE PETITIONER(S)	Unigloble Sri Sai Travel
NAME OF THE RESPONDENT(S)	Neerus Ensembles Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Nasendar Naik	Advocate	9849387366	2
MYTRI INDUKURU	Advocate	9849387366	2
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard, Mr.D.Narendar Naik and Mytri Indukuri, learned counsels for the petitioner.

Post the case on 3.10.2017

Member (Technical)

Member (Judicial)